

Central Administrative Tribunal  
Principal Bench

CP 241/2003 in  
OA 3471/2001

New Delhi this the 27th Day of August, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.K. Naik, Member (A)

Sh. Rajesh Kumar  
S/o Late Shri Devi Dayal  
R/o 531/24, DLF Colony, Rohtak.

...Petitioner

(By Advocate: Shri S.K.Gupta)

Versus

Sh. Virender Singh  
Commissioner of Customs (General)  
New Customs House  
IGI Airport, New Delhi.

... Respondent


(By Advocate Sh. M.M.Sudan)


O R D E R (Oral)

Hon'ble Shri Justice V.S. Aggarwal, Chairman

Learned counsel for the petitioner states that substantial payment has been made, therefore, he is not pressing the present petition.

2. In face of the aforesaid, rule discharged.

  
( S.K. Naik )  
Member (A)

  
( V.S. Aggarwal )  
Chairman

/vks/